

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/408/2018  
PETITION NUMBER : CP/39/1B/2018  
NAME OF THE PETITIONER(S) : Aasaan Global Trade  
NAME OF THE RESPONDENTS : Vasudevan (RP) (In the matter of Tiffins Barytes  
Asbesteos & Paints ltd)  
UNDER SECTION : 60 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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AVINASH. K.O.

Counsel for Applicant

K. Mookthy

Counsel for Resp  
RP

VASUDEVAN

RP

**ORDER**

Counsels for both the parties present. Counsel for the RP has submitted that in case the Applicant is willing to provide further documents, and based on the same the claim will be reconsidered on merits. In the light of the submission of the Counsel for the RP, the Applicant is directed to provide further available documents to the RP for the purpose of deciding the claim. The process has to be completed on or before 27.09.2018. Accordingly, the Application stands **disposed of**.

MS

  
(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)